

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

**CUSTOMS APPLICATION (MISC) NO: 86683 OF 2024
IN
CUSTOMS APPEAL NO: 86182 OF 2016**

[Arising out of Order-in-Appeal No: PUN-EXCUS-001-APP-0253 & 254-15-16 dated 15th February 2016 passed by the Commissioner of Central Excise (Appeals-I), Pune.]

COMMISSIONER CUSTOMS

41-A ICE House, Sassoon Road, Pune – 411 001

... Appellant

versus

KRUPADEEP TRADERS

106 Hemmady Regency
Opp: SBI Personal Banking Branch
Malbhat, Margao, Goa

...Respondent

APPEARANCE:

Shri Ajay K. Shrivastava, Assistant Commissioner (AR) for the appellant

None for the respondent

CORAM:

**HON'BLE MR JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)**

FINAL ORDER NO: 85517/2025

DATE OF HEARING/DECISION:

03/04/2025

PER: JUSTICE DILIP GUPTA

This application has been filed with the prayer that the appeal filed by the Department may be permitted to be withdrawn because of the monetary limits.

2. The application is allowed. The appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

(JUSTICE DILIP GUPTA)
President

(C J MATHEW)
Member (Technical)

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